Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Review Petition No. 2 of 2009 in Appeal No. 111 of 2007

Dated: October 28, 2009

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member Hon'ble Mr. H.L. Bajaj, Technical Member

M/s. Poweronicks Ltd.

- Petitioner/Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. -Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) :

Mr. M. G. Ramachandran, Ms. Swapna Seshadri and Mr. Anand K. Ganesan for KPTCL

<u>O R D E R</u>

Mr. Amit Kapur, appearing for the review petitioner says that the dispute has been settled and he wants to withdraw the Review Petition. The terms of settlement has been placed on the record on 13th October, 2009 in the form of proceedings of the meeting held on 24th July, 2009.

The Review Petition is **dismissed as withdrawn**.

(H. L. Bajaj) Technical Member (Justice Manju Goel) Judicial Member